

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO-1539  
TO BE ANSWERED ON- 10/02/2023**

**AIIMS INSTITUTES**

**1539. SHRI UTTAM KUMAR REDDY NALAMADA:  
SHRI GOPAL JEE THAKUR:  
SHRI DEEPAK BAIJ:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) the details of AIIMS and AIIMS like institutions functioning in the country along with the total bed capacity, total medical, para-medical staff, total number of MBBS and postgraduate students enrolled in such institutions, institution-wise;
- (b) whether a number of AIIMS operational in the country are not working at their full capacity due to shortage of human resources and if so, the details thereof along with necessary steps taken/proposed to be taken in this regard;
- (c) whether the completion of some proposed AIIMS projects are badly delayed particularly AIIMS, Bibinagar and Darbhanga;
- (d) if so, the details thereof along with the specific reasons therefor; and
- (e) the time by which said institutions are likely to be made functional?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

- (a): Details of AIIMS and AIIMS like Institutions functioning in the country along with the total bed capacity, total medical, para-medical staff, total number of MBBS and postgraduate students enrolled in such institutions, institution-wise is at Annexure.
- (b): In various AIIMS, recruitment to various faculty and non-faculty positions is done in view of additional services and facilities added. Following provisions have been facilitated by this Ministry for augmenting faculty strength in the newly set up AIIMS:
  - (i) Standing Selection Committee (SSC) has been constituted in each new AIIMS to facilitate expeditious filling up of vacancies.

- (ii) The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- (iii) Permission has been granted for taking serving faculty from Government Medical Colleges/Institutes on deputation basis.
- (iv) Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed.
- (v) Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- (vi) Visiting faculty scheme has been formulated to allow national and international faculty to work in newly set up AIIMS for teaching and academic purposes
- (vii) Temporary diversion of faculty posts has been allowed on loan basis from one Department to another, which can be filled up on contractual basis.
- (viii) Advertisement for recruitment with one-year validity has been put in place to fast track the process of filling up vacancies.
- (ix) Centralized recruitment for Nursing cadres has been implemented.

(c) to (e): The Ministry closely monitors the progress of new AIIMS projects. Completion of works depends upon various factors including transfer of encumbrance free land by the State Govt., regulatory clearances and site specific issues. Tender for construction of AIIMS Bibinagar has been awarded in July, 2022 and construction work has started at site. Government of Bihar has not transferred encumbrance free 200 acres of land to the Ministry of Health and Family Welfare for construction of AIIMS.

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Details of AIIMS functioning in the country:

Sl.No.	AIIMS	Sanctioned hospital beds	Sanctioned MBBS seats per annum	PG seats	FACULTY			NON-FACULTY		
					Sanctioned Posts	In-Position	Vacant	Sanctioned Posts	In-Position	Vacant
1.	Delhi	3279	125 + 7 foreign national	1213	1131	904	227	12524	10773	1751
2.	Bhopal	960	125	103	305	198	107	3884	1857	2027
3.	Bhubaneswar	960	125	141	305	231	74	3884	1984	1900
4.	Jodhpur	960	125	312	305	224	81	3884	2465	1419
5.	Patna	960	125	186	305	177	128	3884	1906	1978
6.	Raipur	960	125	215	305	184	121	3884	2251	1633
7.	Rishikesh	960	125	443	305	200	105	3876	2216	1660
8.	Mangalagiri	960	125	32	183	115	68	1054	629	425

<b>9.</b>	<b>Nagpur</b>	960	125	50	183	123	60	1054	659	395
<b>10.</b>	<b>Kalyani</b>	960	125	26	183	105	78	1012	537	475
<b>11.</b>	<b>Gorakhpur</b>	750	125	-	183	80	103	1038	517	521
<b>12.</b>	<b>Bathinda</b>	750	100	50	183	112	71	1038	609	429
<b>13.</b>	<b>Bilaspur</b>	750	100	-	183	91	92	1018	320	698
<b>14.</b>	<b>Guwahati</b>	750	100	-	183	79	104	1026	122	904
<b>15.</b>	<b>Deoghar</b>	750	125	11	183	96	87	1018	412	606
<b>16.</b>	<b>Bibinagar</b>	750	100	21	183	100	83	971	335	636
<b>17.</b>	<b>Raebareli</b>	610	100	-	183	82	101	975	663	312
<b>18.</b>	<b>Rajkot</b>	750	100	-	183	65	118	951	280	671
<b>19.</b>	<b>Madurai</b>	750	100	-	183	<b>8</b> (Contractual Faculty)	183	32	0	32
<b>20.</b>	<b>Vijaypur Jammu</b>	750	100	-	183	77	106	959	391	568

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